

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N
Dated- Guwahati the 26th July, 2022

NO.HC.VII-84/2020/5271/A #### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased direct all the District & Sessions Judges of Nagaland to nominate the Sheristadar, Head Assistant, Bench Assistant, Nazir, UDA, LDA (5 each from the Establishment of District Judge and Establishment of Chief Judicial Magistrate) to participate in the "***Skill Development Programme***" on **30-07-2022** from **9:30 A.M. to 3:30 P.M.** through **virtual mode** to be conducted by the Faculty Members and Research Officers of Judicial Academy, Assam.

The link for the proposed training is <https://bit.ly/3cseBTY>

By Order,
Sd/- R. A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC. HC.VII-84/2020/5272-5282/A **Dated: 26-07-2022**

Copy forward for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District & Sessions Judge,
Phek / Dimapur / Kohima / Mon / Tuensang / Mokokchung / Wokha /
Zunheboto

He/She is requested to make necessary arrangements for smooth conduct of the training programme.

Further the District & Sessions Judges are requested to forward the list of nominated staffs to the Judicial Academy, Assam by email at ja@assam.gov.in before 28-07-2022

5. The Registrar, Gauhati High Court, Kohima Bench, Kohima.

26.07.22

6. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

7. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**

8. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

9. The System Officers/System Assistants,

The System Officers/System Assistants are directed to make necessary arrangement for Electronic Tools, V.C. Application etc., as per requirement for the training in their respective District.

10. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Taparwar
26.07.22

REGISTRAR(JUDICIAL)